

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 12501 of 2019-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-077-078-19-20 dated
09.08.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs
and Service Tax-AHMEDABAD]

Soir International

...Appellant

F-2, 1st Floor, Sector-16, Rohini
Delhi-110085

VERSUS

C.C.-MUNDRA

...Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld.
Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Shri Jatin Mahajan, Advocate for the Appellant

Shri Dinesh M. Prithiani, Assistant Commissioner (Authorized representative) for the
Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING:16.11.2022
DATE OF DECISION: 06.03.2023

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10726 of 2018.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

PALAK